

(c) Efforts are being made to create additional posts as leave and deputation reserves, and these would accommodate some of the Assistant Engineers who would otherwise have to revert.

**SEPARATE CADRE OF JUNIOR ENGINEERS IN C.P.W.D.**

4765. SHRI S. D. SOMASUNDARAM: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the A.M.I.E. Sectional Officers' Association have represented to Government to create a separate cadre of Junior Engineers as has been done by the Rajasthan Government and other Southern States;

(b) if so, the reasons for the delay in constituting such a cadre consisting of graduate Sectional Officers; and

(c) the date by which it is likely to be constituted?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :** (a) Yes, Sir.

(b) and (c). The suggestion has been examined in detail and it has been decided that it is not justifiable to create for graduates a cadre of Junior Engineers for performing duties required of Sectional officers.

**SECTIONAL OFFICERS IN C. P. W. D.**

4766. SHRI S. D. SOMASUNDARAM: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is fact that the C.P.W.D. Sectional Officers have been representing to Government for the past few years to give incentives to those who pass A.M.I.E. while in service, as has been done by Ministry of Railway, P. & T. and Defence etc.;

(b) If so, the reasons for the delay in granting such suitable incentives as has been done by other Ministries of Government of India; and

(c) the date by which it is likely to be granted?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :** (a) Yes, Sir.

(b) and (c). The scale of pay attached to the post of Sectional Officer in the C. P. W. D. is Rs. 180-10-290-E.B.-15-380, with a provision that a graduate Sectional Officer will start at the stage of Rs. 240- in that scale. Diploma holder Sectional Officers who pass Sections A & B of the A.M.I.E. examination while in service and are drawing less than Rs. 240 are brought on the stage of Rs. 240 with effect from the date of declaration of the result of the examination. Besides, they become eligible for promotion to the post of Assistant Engineer after 5 years service, even if they are temporary, whereas permanent diploma-holder Sectional Officers are eligible for promotion to the post of Assistant Engineers only after 10 years of service. Sectional Officers who pass A.M.I.E. examination are thus already being given suitable incentives.

**ADVANCES MADE TO BHARAT SEWAK SAMAJ, BIHAR**

4767. SHRI K. LAKKAPA:

SHRI LAKHAN LAL KAPOOR:

SHRI A. SREEDHARAN:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Government had advanced a large amount of money to the Bharat Sewak Samaj, Bihar for its programme during the Five year Plans;

(b) if so, what is the amount advanced:

(c) whether Government have audited the accounts of the Bharat Sewak Samaj, Bihar; and

(d) if so, whether the amount advanced has been duly spent on the proper work for which the advance was made?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-PRASAD) :** (a) and (b). No loan has been advanced by the Central Government to the Bihar Unit of Bharat Sewak Samaj for its construction programme during the Five Year Plans. However, the Government of Bihar had advanced certain amounts

to the Bihar Unit of Bharat Sewak Samaj for construction work in the Kosi and Gandak Projects after execution of agreements in this behalf, as detailed below :—

Kosi Project : Rs. 45,51,977.00

Gandak Project : Rs. 7,42,802.00

(c) and (d). Adjustments of the amounts advanced have been made by the project authorities from the bills of the Bihar Unit of Bharat Sewak Samaj, and some amounts still remain to be recouped out of the pending bills and/or through other legal procedure. The Government of Bihar have reported that the question of audit by Government Auditors does not arise, as the amounts were in the nature of advances to be recovered from running bills in respect of works, for the execution of which such advances were given.

केन्द्रीय स्वास्थ्य सेवा योजना के  
संयुक्त निदेशक द्वारा कथित  
अभद्र व्यवहार

4768. श्री ओंकार लाल बेरवा : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय स्वास्थ्य सेवा योजना के वर्तमान संयुक्त निदेशक केन्द्रीय स्वास्थ्य सेवा के औषधालयों का निरीक्षण करते समय औषधालयों के डाक्टरों तथा कर्मचारियों के लिये अभद्र भाषा का प्रयोग करते हैं;

(ख) क्या यह भी सच है कि उक्त संयुक्त निदेशक ने हाल ही में रामाकृष्ण पुरम्, किदबई नगर तथा मोती बाग आदि में केन्द्रीय स्वास्थ्य सेवा के औषधालयों का निरीक्षण करते समय कुछ औषधियां तथा अन्य वस्तुएं गुस्से में आकर उठाकर फेंक दी तथा उन्हें तोड़-फोड़ दिया; और

(ग) यदि हां, तो इस सम्बन्ध में उसके विरुद्ध क्या कार्यवाही की गई है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (श्री ब० सू० मूर्ति) : (क) से (ग). केन्द्रीय स्वास्थ्य योजना के लिये कोई संयुक्त निदेशक नहीं है। तथापि इस प्रकार की एक शिकायत स्वास्थ्य सेवाओं के महानिदेशालय के एक अधिकारी के विरुद्ध मिली थी जिस पर जांच की गई। संबंधित अधिकारी ने खेद प्रकट किया और मामले को खत्म कर दिया गया।

#### EFFORTS FOR FINDING NEW OIL FIELDS

4769. SHRI D. N. PATODIA :  
SHRI B. K. MODAK :  
SHRI GANESH GHOSH :  
SHRI MOHAMMAD ISMAIL :  
SHRI JYOTIRMOY BASU :  
SHRI BHAGABAN DAS :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) Whether Government's attention has been drawn to the statement of Shri K. D. Malaviya former Minister (*Patriot* dated the 22nd October, 1969) that "we are only depleting our resources without concentrating on finding new oil fields. A sense of urgency is not indicated in our efforts to discover oil in Bombay though the drain on foreign exchange is on the increase"; and

(b) if so, Government's reaction in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). It is true that additions to oil reserves in the country have not been commensurate with the rates of withdrawals from the oilfields since the time of regular production from major fields like Ankleshwar in Gujarat and Naharkatiya in Assam. This has happened not because of a slackening of the exploratory efforts to find and drill on new structures, but mainly